

आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण के एक पूर्वी दिल्ली स्थित कार्यालय से 30 जून 1983 को 3.5 लाख रुपये की राशि लूट ली गई थी;

(ख) यदि हां, तो क्या इस मामले में दिल्ली विकास प्राधिकरण के अधिकारियों का हाथ होने का भी सन्देह है;

(ग) यदि हां, तो अब तक सरकार ने क्या कार्यवाही की है और इस संबंध में कितने कर्मचारियों अथवा व्यक्तियों को दण्डित किया गया है, और;

(घ) यदि कोई कार्यवाही नहीं की गई तो उसके क्या कारण हैं ?

संसदीय कार्य, खेल तथा निर्माण और आवास मन्त्री (श्री बूटा सिंह) : (क) जी, नहीं। यह घटना 1-7-1983 को हुई थी।

(ख) मामला अभी भी पुलिस जांचाधीन है।

(ग) और (घ) प्रश्न नहीं उठता।

Measures To Increte Pulses Production

*406. SHRI D.L. BAITHA : Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether it is a fact that Government have taken various measures

to increase the production of pulses in the country;

(b) if so, the details thereof and year-wise targets fixed and the achievements made during last three years (State-wise); and

(c) What is the targeted year when the country would be able to meet the entire requirement of pulses from its own production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Yes, Sir. The Central Government have been implementing various development programmes to increase the production of pulses through Centrally Sponsored and Central Sector Schemes.

Under the Centrally Sponsored Scheme for development of Pulses, assistance is provided to the farmers by way of subsidies on certified/truthfully labelled seed, plant protection chemicals, plant protection equipments, operational charges and rhizobium culture. Assistance is also provided to the State Governments for laying out demonstrations and production of breeder/foundation seeds and irrigation charges for production of pulses during summer so as to motivate the farmers to adopt the improved package of practices. A Minikit Demonstration Programme is being implemented under the Central Sector Scheme wherein the seed packets of pulses are distributed free of cost to the farmers for popularising the improved varieties and larger area coverage. Recently a new Scheme for Assistance to Small and Marginal Farmers has been introduced under which Minikits of pulses and fertilisers are proposed to be supplied.

State-wise target fixed and the achievements made during the last three years are given below :—

(Production in lakh tonnes)

State	1980-81		1981-82		1982-83	
	Target	Achievement	Target	Achievement	Target	Anticipated achievement
Andhra Pradesh	3.65	4.45	3.90	4.55	4.30	
Assam	0.44	0.47	0.57	0.52	0.68	
Bihar	6.85	8.33	6.49	7.80	7.30	
Gujarat	2.43	2.67	2.75	3.50	3.13	
Haryana	10.55	5.05	11.04	3.44	11.24	
Karnataka	5.86	4.63	5.81	5.99	6.50	
Madhya Pradesh	21.00	20.11	20.67	23.84	21.70	
Maharashtra	10.60	8.31	9.27	10.39	10.28	
Orissa	8.10	8.86	8.09	8.61	10.04	
Punjab	3.45	2.00	2.87	1.59	3.07	
Rajasthan	19.40	11.70	18.53	15.20	18.90	
Tamil Nadu	2.20	1.47	3.40	2.19	4.21	
Uttar Pradesh	24.00	25.24	27.62	22.68	29.40	
West Bengal	2.63	2.38	3.22	2.35	3.65	
Others	0.84	0.90	0.88	0.86	0.80	
Total	122.00	106.27	125.11	113.51	135.20	119.50*

* Final estimates of production have not been reported by some of the States. The year was marked by a severe drought.

(c) As per the report of the Steering Group on formulation of Sixth Five Year Plan (1980-85), the requirement of pulses at the end of Sixth Plan period would be 14.5 million tonnes. Accordingly, the production target has also been fixed at 14.5 million tonnes during 1984-85.

फालतू भूमि के वितरण का पुनः आंकलन

*श्री भीम सिंह :

श्री मनोहर लाल सेनी : क्या ग्रामीण विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योजना आयोग ने देश में फालतू भूमि के वितरण के बारे में पुनः आंकलन किया है :

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) इस संबंध में राज्य सरकारों को जारी किये गए निदेशों का ब्यौरा क्या है ?

ग्रामीण विकास मन्त्रालय के मन्त्री (श्री हरिनाथ मिश्र) : (क) से (ग) भूमि की अधिकतम सीमा उपायों के अन्तर्गत कब्जे में